

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 03.00 PM ON 13/8/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/778/IB/2018  
NAME OF THE PETITIONER(S) : SIVARAM NARAYANASAMY  
NAME OF THE RESPONDENT(S) : TEBMA SHIPYARDS PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

RAMALINGAM, VA

COUNSEL FOR  
CORPORATE DEPTOR

RJ

Deepak Narayanan

Counsel for  
ORDER Petitioner

END

Counsel representing both parties are present. Counsel for Respondent prayed for time to file counter. At request, time is enlarged finally with a direction to furnish copy of the counter to the other side well in advance. Both counsels are directed to make submissions on the next date of hearing. **Put up on 29.08.2018.**

-sd-

(S VIJAYARAGHAVAN)  
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)